

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 39 OF 2019 &
IA NO. 63 OF 2019**

Dated: 18th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Tavalgeri Solar Power Project LL.P & Anr.Appellant(s)

Vs.

Gulbarga Electricity Supply Company Limited & Anr.Respondent(s)

Counsel for the Appellant(s) : Ms. Shubhranshu Padhi
Mr. Ashish Yadav

Counsel for the Respondent(s) : Mr. Nithin Saravanan
Ms. Arunima Singh
Ms. Priyadarshini for R-1

ORDER

Finally, four weeks' time is granted to file reply, if any, in the main appeal i.e. on or before 21.10.2019, after duly serving copy on the other side.

List the matter on **04.11.2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Pr/pk